

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

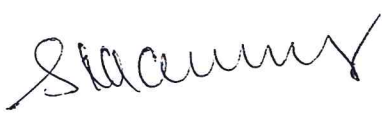

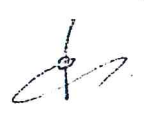
3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S.K. GANESAN
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	S. Manjula Devi, Adv For KSR & Co	For Petitioner	
2	B. Dhanasekhar		
3	Sandeep Kumar Per Cibi Vishnu	Per Respondent	

ORDER

Counsel for petitioner present. Counsels representing the respondents are present. Both the counsels submitted that the matter is pending before the NCLAT in relation to the orders passed by this Bench under Sec. 8 of Arbitration and Reconciliation Act 1996 and prayed for time to make submissions. Time is enlarged at request. Put up on 03.04.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)